

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 607
IB-283/ND/2023

IN THE MATTER OF:

**Mr. Manish Bhaskar Through its
RP Mr. Sunil Prakash Sharma**

...PETITIONER

Section

U/s 94(1) of IBC, 2016

**Order delivered on 22.07.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant: Adv. Katyayani

ORDER

Ld. Counsel on behalf of the Applicant/Personal Guarantor is present and sought time to move an application regarding the change of name of the RP. In view of this, list the matter on **14.08.2024**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Mahendra Khandelwal)
Member (J)**